

### Delhi University Science Courses

\*496. **Shri B. S. Lal:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that a large number of students could not get admission to science classes in Delhi University;

(b) whether it is also a fact that a survey in this connection was conducted this year;

(c) if so, what are the figures of such survey; and

(d) what steps are being taken to remove this difficulty?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivalli):** (a) Yes, Sir; a number of students could not get admission.

(b) No systematic survey was conducted.

(c) Does not arise.

(d) A Committee was appointed by the Vice-Chancellor to consider the extent to which provision for instruction in Science subjects need be enlarged in the University. The Committee has suggested some alternative proposals. The financial implications involved in the proposals are being worked out.

### National Anthem

\*497. **Shri Ramakrishna Reddy:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have considered the proposal to omit the word "Sindhu" from the National Anthem as the Province Sindh is no more a constituent part of India; and

(b) if so, the result thereof?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**  
(a) Yes.

(b) It was considered that there is not sufficient reason for interfering with the original version of the Song as composed by the Late Dr. Rabindra Nath Tagore.

### जीवन बीमे का काम

\*५०२. **श्री नरक राम तंत्री :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि उन कर्मचारियों के खिलाफ सरकार ने क्या कार्यवाही की है जो अपना पत्निया के नाम में जीवन बीमे का काम कर रहे हैं ?

**गृह-कार्य मन्त्रालय में राज्य-मंत्री (श्री बालार) :** गृह मन्त्रालय में, गजेटेड अफसरों के सम्बन्ध में, उपलब्ध सूचना के अनुसार, केवल एक इस प्रकार का मामला ध्यान में लाया गया था। उस मामले में संघ लोक सेवा आयोग से परामर्श के बाद अधिकारी को 'सेन्शर' की सजा दी गई है।

मन्त्रालयों, विभागों तथा मन्वीय क्षेत्रों के प्रशासकों से कहा गया है कि यदि उन के ध्यान में इस प्रकार के कोई अन्य मामले आये हों तो सूचित करें कि उन में क्या कार्यवाही की गई जब सूचना प्राप्त हो जायेगी तां उसे सन्ना-पटन पर रख दिया जायेगा।

### Scheduled Castes in Kerala

\*503. **Shri Kodiyam:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware of the fact that the Pulaya and Velluna communities of the Malabar area of Kerala have been excluded from the list of Scheduled Castes according to the Scheduled Castes and Scheduled Tribes List (Modification) Order of 1956;

(b) whether Government have received any representation from the representatives of the above communities to include them among the Scheduled Castes; and

(c) if so, what action has been taken by Government in this regard?